

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. IA 519/2024 In C.P. (IB)/1108(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2024**

NAME OF THE PARTIES: Rajan Garg
IN THE MATTER OF
Amit Steel
V/s
Truly Creative Developers Pvt. Ltd.

Section: 9 of Insolvency and Bankruptcy Code, 2016 Application
under any other provisions- IBC

ORDER

IA No. 519/2024:- Adv. Devul Dighe appeared for the Applicant. At his request, list the IA No. 519/2024 on **23.02.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

13.02.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)